

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.92 of 2014**

**Dated: 30<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**DNH Power Distribution Co. Ltd. ...Appellant (s)**

**Versus**

**NTPC-SAIL Power Co. Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan**

**Counsel for the Respondent (s) : Mr. K.S. Dhingra for R.2  
Ms. Swagatika Sahoo  
Ms. Poorva Sahegal for R-1**

**ORDER**

The learned counsel for the Respondents seek some time to file the reply. Accordingly, they are directed to file the same on or before 20.08.2014 after serving copy on the other side.

Post the matter on **26.08.2014**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/js